

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: SHRI. RAJEEV BHARDWAJ – HON’BLE MEMBER (J)
CORAM: SHRI. SANJAY PURI - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.09.2023, At 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/386/2022
NAME OF THE COMPANY	Orissa Concrete Industries Gowthami Infratech Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel for the Petitioner.

Ld. Counsel Mr. M. Viswaraj for the Respondent.

It is stated by Ld. Counsel for the Respondent that an application to set aside the ex-parte order has already been moved but it is yet to be numbered. For filing of counter, matter is adjourned to 09.11.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)